

tongue of lakhs of people, yet it does not find place in the light schedule of our Constitution till today. Hence I would like to submit that Dogri language which is spoken in the entire Jammu-Kashmir as well as Himachal Pradesh, should be included in the eighth schedule of the Constitution.

**SHRI SATYAPAL SINGH YADAV** (Shahjahanpur): Mr. Speaker, Sir, ordnance clothing factories have been working in Madras and Shahjahanpur in Uttar Pradesh under the Ministry of Defence. These factories prepare garments for the armed forces. The previous Government had brought them under the private sector, as a result of which the workers in these factories have been rendered jobless. Moreover, it is affecting secrecy of the army. The Government should pay attention to it.

**SHRI GANGACHARAN RAJPUT** (Hamirpur): Mr. Speaker, Sir, in the Constituency from which I have been elected, there is such an acute problem of water that the residents of these areas feel it that they can afford to sacrifice their most precious belongings but not the water. During the freedom struggle, the youth, the workers and the farmers of this area had shed their blood in freedom struggle but the inefficient Congress Government had failed to provide water and irrigation facilities in this area during the last 40 years. My demand is that during the summer season which is about to set in, irrigation facilities should be provided to save the crops in that area as these crops are going to be dried up premature and the cattle have started dying due to non-availability of water. To meet this requirement, Mandha Dam is being constructed there. Its construction should be expedited and completed without any further delay and drinking water should be made available to the people of this region.

[*English*]

**MR. SPEAKER:** Now Shri Gujral.  
[*Translation*]

**SHRI GANGACHARAN RAJPUT:** And

immediate arrangements should be made to provide drinking water to the people and instructions should be issued to the Government that this year no person should die due to the non-availability of drinking water.

**SHRI DHARAMPAL** (Udhampur): Mr. Speaker, Sir, the refugees residing in Jammu-Kashmir are those who were allowed to settle there under Simla Agreement in 65 and 71. These refugees belong to that area which has now become the part of Pakistan and is now called as Pakistan occupied Kashmir, and as per the recommendations of the Committee on Petitions the previous Government had promised to sanction about Rs. 12500 as grant and Rs. 12500 as a loan to each of the refugees of 1947 and for that purpose a Corporation is proposed to be constituted. I would like the present Government to take action in this regard. It is my first submission. Secondly, certain norms had been fixed by the Government of Jammu and Kashmir for the refugees of 65 and 71, but land has not been allotted to them according to these norms. Moreover there is shortage of land in Jammu and Kashmir and land is not available for this purpose. (*Interruptions*)

**MR. SPEAKER:** That is all. Now please sit down. Mr. Indra Kumar Gujral.

12.27 hrs.

#### STATEMENT BY MINISTER *RE. DEVELOPMENTS IN ROMANIA*

**THE MINISTER OF EXTERNAL AFFAIRS** (SHRI I.K. GUJRAL): In recent weeks, radical, yet admirably peaceful, changes have taken place all over Eastern Europe in the direction of democratisation, political pluralism and the evolution of more representative systems and institutions reflecting popular aspirations. Romania has been an unfortunate exception to the trend towards peaceful transformation in Eastern Europe.

Events were triggered off by the brutal

killings of unarmed civilians in the town of Timișoara in the Transylvanian region of Romania. The borders of Romania were sealed, as the trouble spread to other Romanian cities, including Bucharest. Mass disturbances and protests at a rally in Bucharest on 22nd December compelled former President Ceausescu and his wife to flee from Bucharest. They were later caught and executed after trial by a military tribunal.

Even in its last hours, the Ceausescu regime unleashed a shockingly brutal wave of terror and violence against its own people. The Government of India strongly condemns the widespread violence and massacre of innocent Romanian citizens, including children. Our profound sympathies are with them. The Romanian people have paid a very heavy price for attaining their freedom and democratic rights. We salute their fearlessness, bravery and sacrifice.

The situation within Romania has begun to stabilise. A Council of the National Front has assumed power in Romania. They have announced a programme of action including holding free elections in April 1990. We have been maintaining contact with them both through our Ambassador in Romania as well as through the Romanian Ambassador in India, and are getting in touch with the new Romanian leadership. It is our hope that the National Salvation Front will be able to successfully guide the destinies of the Romanian people to a peaceful and democratic future.

The Government warmly welcomes the movement towards a more humane and liberal system in Romania. The Government and people of India wish the Romanian people success in the goals they have set before themselves, and greater progress and prosperity. We extend our support and co-operation to them in rebuilding their economy and joining the mainstream of the world economy. We have already offered to Romania urgently needed medical and humanitarian relief assistance. We are confident that the ties of friendship, cooperation and understanding between India and Romania will be

strengthened and expanded in the future under an open system in Romania.

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MR. SPEAKER: Shri K.P. Unnikrishnan.

*(Interruptions)*

*[Translation]*

MR. SPEAKER: You are a wise person, please sit down.

*[English]*

SHRI ERA ANBARASU (Madras Central): I am on a point of order, Sir.

MR. SPEAKER: Yes, what is your point of order?

SHRI ERA ANBARASU: Sir, repeatedly, from the beginning of the session, I have been asking what has happened to those Customs officials captured by the LTTE... *(Interruptions)*

MR. SPEAKER: That is no point of order...

*(Interruptions)*

MR. SPEAKER: Please take your seat. There is no point of order. Shri K.P. Unnikrishnan.

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12.31 hrs.

STATEMENT BY MINISTER RE: REIN-  
STATEMENT OF DISMISSED EMPLOY-  
EES OF THE DELHI TRANSPORT  
CORPORATION

*[English]*

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): As